

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 1357/2019 (SUMMONS) IA/1/2019		Krishnappa <b>Vs</b> Rathnamma	Raju S
2	R.A. 58/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Yeshwanthpur Bawasara Amba <b>Vs</b> Anitha M K	P.B. Raju
3	O.S. 985/2018 (ARGUMENTS.) IA/1/2018		Savithri C S Bhat <b>Vs</b> Krishnamurthy C N	N Shankara Narayana Bhat
4	P and SC 12/2018 (ARGUMENTS.)		Muniyappa B P <b>Vs</b> NIL	Nagesha M
<b><u>12:00 P.M - 1:00 P.M</u></b>				
5	O.S. 561/2020 (SUMMONS) IA/1/2020 IA/2/2020		Sumarani <b>Vs</b> Pushplatha B H	DHANANJAYA.P.R.
<b>HEARING ON IA</b>				
6	O.S. 1720/2019 (SUMMONS) IA/1/2019		Manjunath <b>Vs</b> Nagaraj	V Vijayashekar Gowda
7	O.S. 1417/2015 (ARGUMENTS.) IA/1/2015		Nirmala <b>Vs</b> Mariyappa	
8	Misc 22/2018 (ARGUMENTS.)		Lakshamma <b>Vs</b> Sarojamma	J C Kumar
9	O.S. 1270/2017 (ISSUES.) IA/1/2017		Yogendra <b>Vs</b> Srinivas	Expert Jurist
10	O.S. 1555/2017 (ISSUES.) IA/1/2017		Muniyappa <b>Vs</b> Muniyappa	
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>PLNTF EVIDENCE</b>				
11	O.S. 756/2014 (EVIDENCE.) IA/1/2014	<b>12-10-2020</b>	Pillappa alias Pillanarayanappa <b>Vs</b> Muniyallamma	Shivaranjana
12	O.S. 803/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>12-10-2020</b>	A. Muniswamaiah @ Munishamappa <b>Vs</b> Pushamma	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 272/2015 (EVIDENCE.) IA/1/2015	<b>12-10-2020</b>	Nagarathnamma <b>Vs</b> Venkatalakshamma	C R K
14	O.S. 2011/2015 (EVIDENCE.) IA/1/2015	<b>12-10-2020</b>	Shaik Basheer <b>Vs</b> Mehaboob Bee	V Seenappa
15	O.S. 61/2018 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>12-10-2020</b>	MALLAIAH <b>Vs</b> SIDDAPPA	VEMAREDDY S.
<b>FUTHER CHIEF OF pw</b>				
16	O.S. 285/2012 (EVIDENCE.) IA/1/2012	<b>12-10-2020</b>	MS SLV HOUSING DEVELOPMENT CORPORATION <b>Vs</b> GOVINDA REDDY	N.MANOHAR  DN
17	O.S. 151/2015 (EVIDENCE.) IA/1/2015	<b>12-10-2020</b>	Muninarayana <b>Vs</b> Muniyappa	K Muniraju
<b>WRITTEN STATEMENT</b>				
18	O.S. 1963/2019 (SUMMONS)	<b>04-11-2020</b>	SUBBA REDDY S T <b>Vs</b> MUNI REDDY S T	G V D
19	O.S. 31/2020 (SUMMONS)	<b>04-11-2020</b>	RAVINDRA M <b>Vs</b> MARAPPA A	M MUNEGOWDA
20	R.A. 13/2020 (NOTICE) IA/1/2020	<b>04-11-2020</b>	Shafiulla <b>Vs</b> Mohammed Ghouse	K L S
21	M.C. 38/2020 (NOTICE)	<b>04-11-2020</b>	Naveen Paulraj A <b>Vs</b> Amala Rani	L Maruthi
22	R.A. 36/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>04-11-2020</b>	Kamamma <b>Vs</b> Lagumamma, Since, died by LRs 1(a) Srinivas V	Raghavendra B P
23	O.S. 81/2019 (SUMMONS)	<b>13-11-2020</b>	Vijaya Bank, Rep. by The Branch Manager <b>Vs</b> Nawab	P Anand
<b>AMENDMENT</b>				
24	O.S. 1525/2015 (SUMMONS) IA/1/2015	<b>13-11-2020</b>	Muniyamma <b>Vs</b> Rajappa	Arun Gadag

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 1834/2015 (SUMMONS) IA/1/2015	<b>13-11-2020</b>	Subbamma <b>Vs</b> Annayyappa	MUNIRAJU K N
<b>AWAIT RECORDS</b>				
26	R.A. 79/2018 (SUMMONS) IA/1/2018	<b>13-11-2020</b>	Syed Ibrahim <b>Vs</b> Fakruddin	Abdul khadar
<b>AWAIT SUMMON/NOTICE</b>				
27	L.A.C. 8/2011 (SUMMONS)	<b>13-11-2020</b>	PUTTAMMA @ CHIKKAMUNIYAPPA <b>Vs</b> SPECIAL LAND ACQUISITION OFFICER K.I.A.D.B BANGALORE.	
28	O.S. 1726/2019 (SUMMONS)	<b>13-11-2020</b>	Canara Bank, Rep. and GPA Holder Shylaja K R <b>Vs</b> SLM Impex, Rep. by its Proprietor Madappan	T M Jayakrishnappa
<b>NOTICES</b>				
29	R.A. 39/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>13-11-2020</b>	Tulasamma <b>Vs</b> Venkateshappa	Rajesh Gowda
<b>OBECTION</b>				
30	O.S. 1439/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>25-11-2020</b>	Nanjunda Reddy.N <b>Vs</b> Devi.N	B.V.M.Reddy Associates
31	O.S. 1412/2018 (SUMMONS) IA/1/2018	<b>25-11-2020</b>	Thimmegowda <b>Vs</b> Srinivas	D N D
<b>SS TO DEFT. BY RPAD</b>				
32	O.S. 1558/2018 (SUMMONS) IA/1/2018	<b>25-11-2020</b>	Venkatesh <b>Vs</b> Ganganna T V	B M S
33	O.S. 1066/2019 (SUMMONS) IA/1/2019	<b>25-11-2020</b>	Manjunatha N S <b>Vs</b> Guruprasanna H	A Vishwanatha
<b>STEPS</b>				
34	O.S. 1014/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>25-11-2020</b>	Srinivasaraju <b>Vs</b> Dasharatharaju	T.N.Arakeswara

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
35	O.S. 969/2017 (SUMMONS) IA/1/2017	<b>25-11-2020</b>	Jayamma <b>Vs</b> Govardhan	A M Jagadeesh Kumar
36	EX 12/2018 (SUMMONS)	<b>25-11-2020</b>	Peter Isaac <b>Vs</b> Nagaraja N	
37	O.S. 507/2018 (SUMMONS) IA/1/2018	<b>25-11-2020</b>	Malles Reddy G <b>Vs</b> Aravinda Kumar	A Lourdu mariyappa
38	O.S. 1390/2018 (SUMMONS)	<b>25-11-2020</b>	Vijaya Bank, Rep. by The Branch Manager <b>Vs</b> Subbarayappa	P Anand
39	O.S. 1734/2018 (SUMMONS)	<b>25-11-2020</b>	Jayashree <b>Vs</b> Devarajulu	Srinivas M
40	O.S. 996/2019 (SUMMONS) IA/1/2019	<b>26-11-2020</b>	Divya R <b>Vs</b> Ramachandra R	Anil Kumar J
41	O.S. 1135/2019 (SUMMONS)	<b>26-11-2020</b>	Malegowda M <b>Vs</b> Munigangappa	C N N
<b>SUMMONS</b>				
42	O.S. 511/2018 (SUMMONS)	<b>26-11-2020</b>	Paramesh <b>Vs</b> Ramu M	V Vijayashekara
43	O.S. 561/2018 (SUMMONS) IA/1/2018	<b>26-11-2020</b>	Jayamma <b>Vs</b> Akkayamma	T M Prakash
44	O.S. 661/2018 (SUMMONS) IA/1/2018	<b>26-11-2020</b>	Anjanappa K M <b>Vs</b> Muniyamma	Ravi N
45	O.S. 1051/2018 (SUMMONS) IA/1/2018	<b>26-11-2020</b>	Latha Joseph <b>Vs</b> Muniyamma	Sandana Abraham
46	O.S. 1690/2018 (SUMMONS) IA/1/2018	<b>26-11-2020</b>	Rangappa K <b>Vs</b> Shivanna A	H M S
47	O.S. 398/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>26-11-2020</b>	PAMELA CHRIST ABEL HERBERT <b>Vs</b> AHMED NAZIM	Ramesh
48	O.S. 1647/2019 (SUMMONS)	<b>26-11-2020</b>	Canara Bank, SME Branch <b>Vs</b> Nanjunda K C	T M Jayakrishnappa

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	O.S. 389/2020 (SUMMONS) IA/1/2020	<b>26-11-2020</b>	Syed Arshad Pasha <b>Vs</b> Syed Ahmed	Mohammed Rafi

---

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
1	Misc 7/2019 (SUMMONS) IA/1/2019		Jagadeeshwara Babu <b>Vs</b> Munisonnappa S, Since by LRs Subbalakshamma	Mamatha
<b>AWAIT SUMMON/NOTICE</b>				
2	Misc 202/2018 (SUMMONS)		Champaka Chandan H <b>Vs</b> Srinivas T K, Since dead by his legal Rep. Nirmala N S	S Gangadhara Aithal
<b>ISSUE COMMISSIONER WARRANT</b>				
3	EX 4/2019 (SUMMONS)		Yellamma <b>Vs</b> Manjunath	Pilla Reddy
<b>STEPS</b>				
4	EX 72/2018 (SUMMONS)		Harish E <b>Vs</b> M/s Keshav Exports Private Ltd., Rep. by B S Padmanabhachar	Prasanna Kumar V H
5	O.S. 1813/2018 (SUMMONS) IA/1/2018		Nyanamma <b>Vs</b> Manjunathachari	G Venkatappa
6	O.S. 1416/2019 (HEARING) IA/1/2019		Anand B K <b>Vs</b> Krishnappa	Harish K A
<b>12:00 P.M - 1:00 P.M</b>				
7	O.S. 1381/2018 (SUMMONS) IA/1/2018		Lakshaman Reddy S J <b>Vs</b> J Mary	Babu H N
<b>AMENDMENT</b>				
8	O.S. 744/2008 (SUMMONS) IA/1/2008		PAPAMMA <b>Vs</b> LAKSHMAMMA	MYLARAIHAH ASSOCIATES  C.G.B.
9	FDP 13/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		GOWRAMMA <b>Vs</b> HANUMAIHAH	SHRIDHAR K AND ASS
10	O.S. 743/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		DIVYA R <b>Vs</b> RAMACHANDRAPPA	LAW ASS

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESH PADIYAR**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 19-08-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	O.S. 640/2017 (ISSUES.) IA/1/2017		Vishwanath S K alias Vishwanathaiah <b>Vs</b> Somashekaraiah S K	Jeevan K
<b>PLNTF EVIDENCE</b>				
12	O.S. 57/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Vivekananda Rao.K <b>Vs</b> Hanumanthaiah.V	Ravi.L.Vaidya
13	O.S. 1575/2018 (EVIDENCE.) IA/1/2018		MANJURAMASWAMY <b>Vs</b> RAMAIAH	A S K
<b>STEPS</b>				
14	Misc 5/2019 (SUMMONS) IA/1/2019		Jayamma <b>Vs</b> Muniyappa T	B V M

---

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 19-08-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 1243/2006	Compromise
02	O.S. 2370/2006	Arguments
03	O.S. 350/2007	Hearing
04	O.S. 590/2007	Hearing
05	O.S. 1081/2007	Hearing
06	O.S. 2297/2007	Hearing
07	O.S. 1795/2008	Arguments
08	O.S. 390/2009	Hearing
09	O.S. 748/2020	Hearing
10	O.S. 741/2020	Hearing

**AFTERNOON SESSION**

Sl. No.	Case NO.	Stage
01	O.S. 614/2009	Hearing
02	O.S. 1207/2009	Hearing
03	O.S. 1263/2009	Arguments
04	O.S. 12/2012	Hearing
05	O.S. 688/2012	Hearing
06	O.S. 78/2014	Hearing
07	O.S. 208/2014	Hearing
08	O.S. 213/2014	Hearing
09	O.S. 113/2014	Arguments
10	O.S. 394/2014	Arguments
11	M.A. 51/2020	Orders

*Wt + HV 18/08/2020.*

VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.